

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**CORRIGENDUM**

**Dated Shillong, 8<sup>th</sup> April, 2020.**

**No. LJ(B). 53/93/572.** – In partial modification to the Notification No.LJ(B)53/93/563 dated Shillong the 6<sup>th</sup> April, 2020, the words “East Jaintia Hills District” appearing in the first paragraph of the said Notification may be read as “Ri-Bhoi District”.



**(L.K. Swett)**

Under Secretary to the Government of Meghalaya,  
Law (B) Department.

**Memo. No. LJ(B). 53/93/572-A**

**Dated Shillong, the 8<sup>th</sup> April, 2020.**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, Ri-Bhoi District, Nongpoh with reference to letter No.DCRB(L&O)21/2014/265 Dtd. 7<sup>th</sup> April, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.;



Under Secretary to the Government of Meghalaya,  
Law (B) Department.